

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No 101/KB/2014

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

Name of the Company	Krishna Gopal Jana & Anr.-Versus-KTKP Sarabarahkari and Babasayi Samitee Himghar Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01 ANJAN KUNAR ROY, Fcs RESPONDENTS *My a/w.*
05/02/18

01. JISHNU CHAUDHARY ADV. }
 02. SIDDHARTH SHARMA ADV }
 03. SWAPNA CHOWBEY ADV } *Petitioner*
05/02/2018

ORDER

Ld. Counsel for the petitioners and respondents is present.

Both the parties have not complied with the directions given vide order dated 27/10/2017 regarding filing of written submissions.

Both the parties are further directed to file written submissions within 3 weeks .

List it on 19/03/2018.

Sd

(Jinan K.R.)
Member (J)